F.No. A-22011/01/2011-AD.II Government of India Ministry of Corporate Affairs

New Delhi, dated 10.09.2012

Office Order

After approval by the competent authority, the following transfers/postings are ordered:

SL	Name of Group B officer	From	То
1	Sh. SMA Mikhail, Company Prosecutor (CP)	ROC cum OL Patna	Company Prosecutor in ROC Kolkata
2	Sh. Ashish Kumar Chatterjee,	ROC Kolkata	STA cum Ex-officio CP
	STA cum Ex-officio CP		ROC Shiliong

2. The terms and conditions as mentioned in office order (A-22011/01/2011-AD.II dt 24.01.2012) in respect of Sh. Ashish Kumar Chatterjee shall continue to apply for a further period of one (1) year from the date of this order or the date of assumption at Shillong, whichever is later.

(R.K. Pandey) Under Secretary to the Government of India

Telefax: 2338 3507

To

- 1. The 2 transferred officers.
- 2. PS to CAM
- 3. PS to MOS (CA)
- 4. Sr. PPS./PPS/PS to Secretary, SS, JS(A), JS(R), JS(M), D.II(UCN), D.II(RC), EA, FA
- 5. RD Kolkata, ROC Kolkata, ROC cum OL Patna.
- 6. SO, Ad.II --- for personal file, circular folder, guard file, etc.
- 7. E-Gov.Cell --- for loading in Employees Corner ('Transfers')